

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 768 of 2019 IN**  
**Appeal No. 210 of 2019 &**  
**IA No. 941 of 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Southern Power Distribution Company of Andhra Pradesh  
Ltd. & Anr. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Kumar Shrivastava

Counsel for the Respondent(s) : Ms. Arunima Kedia for R-1

Ms. Poorva Saigal for R-2

Mr. Shreshth Sharma

Mr. Aditya Kumar Singh for R-3

**ORDER**

List the IA for hearing on **22.10.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**